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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 8929/2024, CM APPLs. 35803/2025, 35804/2025, 35805/2025

MINISTRY OF RAILWAYS AND OTHERSPetitioners
Through: Mr. N.K.Aggarwal, SPC, with
Ms. Revathy C, Mr. Akash Varma, Advs.

versus

SHRI MOHAN SINGH SANDHURespondent Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 03.12.2025

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C. HARI SHANKAR J.

REVIEW PET. 348/2025

- **1.** This review petition essentially seeks to re-argue the writ petition.
- **2.** We are not inclined to review our judgment.
- **3.** The review petition is dismissed.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 3, 2025/AT

W.P.(C) 8929/2024 Page 1 of 1